

ITEM NO.21
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2653/2020

STATE OF U.P.

Petitioner(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 06-08-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. R.K. Gupta, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of the sole respondent
within four weeks, as prayed.

List again on 30.9.2020.

ANIL LAXMAN PANSARE
Registrar